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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

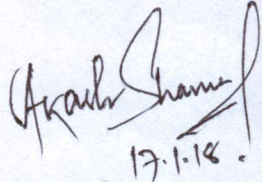
C.P.No.136/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M

Name of the Company	Tara Jain -Versus- Misrilal Mines Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Sd. Adv JISHNU SAHA.	RESPONDENT	Papiya Son
2.	Adv RAJARSHI DUTTA.		
3.	Adv SAYANTI DUTTA.		
4.	Adv PAPIYA DAS		

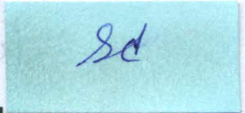
1. AKHILESH K. SHRIVASTAVA, ADV.	} Petitioner	 17.1.18.
2. AKASH SHARMA, Pr. CS		

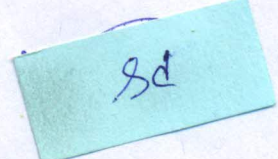
ORDER

Ld. Counsels for the petitioner and Ld. Counsels for the respondents are for present.

Both the sides are directed to submit written submissions within seven days with a copy in advance to the opposite party.

List on 19.02.2018 for hearing.


(Jinan K.R.)
Member (Judicial)


(V.P. Singh)
Member (Judicial)